

discrimination in this way. The whole country is taking it seriously. People's knowledge of history is not limited to that what they are trying to propagate through live telecast, radio and advertisements. They know history and facts. It is a very cheap propaganda and it seems that today's Congress Party is the real inheritor of the Congress party of that time. I would like to say the existing Congress Party is not like the Congress of pre-independence era. Barring a few people all those who are sitting there were the members of that Congress Party but the discrimination which is being made by the media is condemnable.

The Government claims to run the country on basis of consensus. I urge the Government to give up the policy of distorting the History. Leave aside the policy of consensus, lest people may not start boycotting your August Revolution programmes and start their own parallel programmes. Such a situation may also arise. So if we want it to make a national programme, History should not be distorted and the contribution of all those leaders who took part in the August Revolution should be highlighted. When Lok Nayak Jai Prakash Narayan was released from jail it took him 12 hours to cover 10 km distance from Patna city to Gandhi Maidan. Can you forget this thing? And can only make a passing reference about it? The World knows it, History is witness to it so no more such an attempt be made.

The people know what was the contribution of Dr. Lohia. This fact cannot be falsified if you try to do that. We have been witnessing that functions are organised by Government to highlight the only one family. You have also forgotten Sardar Patel. But you don't know, these people cannot be forgotten by the public even if you try to do so. Birth anniversaries of J. P. Narayan, Lohia, Sardar Patel and Ambedkar are not celebrated by the Government. Perhaps you do not know that public celebrates them and not for one day but for 15 days continuously. So don't forget that the public can also organise these programmes on its own level. We still want that the national programme

should be celebrated as a national programme and everyone should participate in them. So these programmes should be organised with honesty and put pure intention.

[English]

SHRI P. C. CHACKO (Trichur): Sir, it is most unfortunate that when we are celebrating such a glorious Chapter of the Indian History, that is, the Golden Jubilee of the Quit India Movement which is taken up by the Government with such great sincerity and commitment, that is being distorted and being criticised in this fashion. I do not want to wound the sentiments of anybody. I am not disagreeing with what Shri Chandra Shekhar has said. In this House, there are some Parties which have got a prick of conscience when they are looking back to 1942. The Congress Party has the natural and legitimate right to celebrate the Golden Jubilee of the Quit India Movement because we are the inheritors, the Congress Party are the inheritors of that great party which led this country during the Freedom struggle. I am not saying that any other party or any other leader or leaders do not have any role in this. For Acharya Narendra Dev, Dr. Lohia or for all these great leaders we have got the highest respect and regard. In your presence, in the Central Hall, when the speeches were made, references were made to these great leaders. In the speech made by the President and in the other speeches, they were saluting the memory of these great leaders. The Congress party, which led this country during the Freedom struggle, had conducted this programme in Bombay as also in other parts of the country. A number of programmes have been chalked out by us (*Interruptions*). Please here me. I do not want to teach patriotism to any body. But Shri Ram Vilas Paswan's Party did not conduct a single programme to celebrate this function anywhere in India. I want to ask a question (*Interruptions*).

[Translation]

SHRI RAM VILAS PASWAN (Rosera): I am also saying that the Congress-I is conducting such programmes (*Interruptions*).

SHRI GEORGE FERNANDES:
(Muzaffarpur) Both Mrinal Gore and Pramila Dandwate faced the lathis even then how it is said that the programmes are not conducted (*Interruptions*) They conducted such programmes and faced the lathis Why do they speak about a thing, which they do not know (*Interruptions*)

[*English*]

SHRI P C CHACKO Please listen to me The Congress Party is conducting this programme to commemorate this occasion as a one-year programme throughout the country Which party is celebrating this programme Many parties are criticising the Congress Party in this regard If you are also really interested, then your party should have a programme The function was conducted in Bombay They should understand that Mrs Aruna Asaf Ali is not a Party member, Mr Aruna Asaf Ali is not a Congress Party member But she participated in the Gwalior function too I would like to say here that we are proud and we are privileged to celebrate this function I say that in every function the Congress party is trying to associate the heroes of our Independence struggle There may be draw-backs in the Organisation You can criticise that But you are criticising, you are insulting the history of this country You cannot write a new history! History of India, history of India's freedom struggle is invariably related to the Congress Party's history You should not forget that The Congress Party's resolution or the quit India Movement's resolution was passed and on that date, a reference was made in the speech Can you deny the history? Can anyone without referring to that, remember that occasion? You should understand that The Congress party do not even have a distant thinking of insulting or denigrating the memory of any national leaders We feel proud of respecting the memory of all the national leaders So, Sir, I wish that other political parties who are all responsible should not have denigrated the actions of the Congress Party to celebrate this golden jubilee celebration.

[*Translation*]

SHRI RABI RAY (Kendrapada): Mr. Speaker, Sir, after listening to Chandrashekhar ji the speaker preceding me, it is obvious that he has started the factual position I was under the impression that the Congress party which is in power will not indulge in politics in the celebrations of the 1942 movement's golden jubilee. As Chandrashekharji has asserted that the way speeches were delivered in the Central Hall and the way in which the History of the 1942 revolution was put forth in a deformed shape before the youth of this country is very sad. I did not expect this thing from the party to which the hon Prime Minister belong but I feel that they have learnt nothing from history

Mr Speaker, Sir, I want to submit that everyone knows and it has become a part of the history of the world's freedom movement that after the arrest of Gandhiji in August 1942 at Bombay, these four brave people, Jai Prakash Narain, Dr Lohia, Aruna Asaf Ali and Achyut Patwardhan went under ground and took over the responsibility of 'do or die' movement I want to submit that at that time I was a student of high school and may be Chandrashekharji was also a student of high school since both of us are of the same age group and at that time we used to study in a village high school At that time these four brave persons alongwith Gandhiji had won the hearts of the youth and continued to rule their hearts for 10-20 years I want to submit to all those who are sitting here, specially Shri Reddyji who is present here and who had been the Chief Minister of Andhra Pradesh as to whether they can prove the History wrong and if it was not like so I want to mention the names of those persons who are holding high positions. Even these people have spoken but whether it was not appropriate for them to mention the names of all these four persons in their speech? May be, these four persons had left Congress after independence and started an aggressive movement against Congress but those were the freedom fighters and revolutionaries I want to bring on the record which is not mentioned here that after the last revolution

of our country under the leadership of Gandhiji, it was decided by him before two days of his death which I want to remind all the Congressmen and Chako Sahib should listen it carefully, that the work of Congress, which was formed for national revolution, is over and Congress should be disband and a Lok Sevak Sangh should be formed

He wanted to form Lok Sewak Sangh with the help of those who wished to work for the Development of nation Do the Congressmen not know that it was the last wish of the Father of the Nation to disband Congress?

Today, I want to say something about Netaji Subhash Chandra Bose The words of Netaji Subhash Chandra Bose's speech are still echoing in my ears he was bringing together all the Indians in South East Asia for the revolution The national leaders should have made a reference of the words of Netaji in their speech and Azad Hind Fauj should have been mentioned along with the 1942 revolution but it was not mentioned at all, at least no reference was made to it in the Central Hall I hope that the Congress party will be more interested on hearing all this and will not deny the things unnecessarily in a proud manner The way in which the observations of 1942 revolution should have been and the way these have been done are not upto the mark for a big country, where we are proud of maintaining parliamentary democracy

My submission is this much only

SHRI RAM LAKHAN SINGH YADAV (Arah) Mr Speaker, Sir, it is not necessary for me to speak, since Shri Chandrashekharji and my friends have taken part in this debate I am not among those who have taken birth after August revolution I am also not among those who at the time of August revolution when Netaji fought his first battle in which he raised the slogan NA DENGE EK BHAI, NA DENGE PAI" did not take part in that movement While on the one hand I worked under the guidance of Gandhiji for months in Bihar on the other hand I took part in the anti-compromise conference by being a follower

of Netaji Subhash Chandra Bose. I learnt a lot by being in the Congress Socialist Party and under the leadership of Jaiprakash Narainji When the people, under the leadership of Jaiprakash Narainji escaped from Hazaribagh jail then two people had spent one night in the Vikram M L A Hostel All this History is before me I faced bullets while unfurling flag on the Patna Secretariat to register my opposition to British rule, when I was a student Today it has become an apple of discord here I think that it is very painful for me Whosoever may be responsible for it and whatever may be the mistakes due to anyone, but I think that there is nothing more sad than this that it has taken the shape of a debate in this House All these things will go in the proceedings and will be open for all, I understand that it is more painful to me I understand that there is no need at all of any debate on that after the speech of Bhai Chandrashekharji, even then my submission to the House is to overlook the misunderstandings at any level keeping in view the sanctity of the August revolution, its History and everyone knows as to who were the participants in it Today August revolution is being celebrated all over the country by all the parties and everyone should co-operate in that Everybody, who is in power in State or in Centre should co-operate and there should be co-operation of all I think that if it is made a bone of contention then it will be a blot on the History of our country and on the History of the August-revolution There is no need at all to pull it further

With these words I beg pardon of my colleagues and the hon Members since my emotions are very strong That is why I stood up before you to give vent to them (Interruptions)

SHRI HARI KISHORE SINGH (Sheohar) Mr Speaker, Sir, I want to say a few words (Interruptions)

MR SPEAKER His assesment is very good

(Interruptions)

SHRI HARI KISHORE SINGH Mr Speaker, Sir, I come of a family of freedom fighters. There are freedom fighters in my own village. I belong to such an area, where in just one village in 1942 nine people became martyrs while facing the European military. I am surprised that Ram Lakhanji has stood up and that too on the occasion of the golden jubilee of the August revolution of 1942, he has performed a revolution act. (*Interruptions*) I am ashamed at the discussion on it. (*Interruptions*)

SHRI RAM LAKHAN SINGH YADAV Please talk sensibly by (*Interruptions*)

SHRI HARI KISHORE SINGH Ram Lakhanji I am in my senses while speaking. (*Interruptions*)

SHRI RAM LAKHAN SINGH YADAV If I say anything about you you will feel bad about it.

SHRI HARI KISHORE SINGH You say anything you like about me I will not feel bad about it. (*Interruptions*)

MR SPEAKER That is why I said that one should not say anything against the other.

SHRI HARI KISHORE SINGH The Golden Jubilee Celebrations of 1942 that we are observing now is a national festival. But the manner in which the Government is celebrating it and the way statements are being made in this regard. They link it with some offices. (*Interruptions*) I am distressed. I would specially like to make an appeal to Kesriji who is sitting here and who participated in the 1942 movement. (*Interruptions*)

MR SPEAKER Please do not stretch it too far. (*Interruptions*)

SHRI HARI KISHORE SINGH He supported the movement while in Hazaribag Jail. It was during this period that Shri Jaiprakash Narayan escaped from the Hazaribag jail. (*Interruptions*)

MR SPEAKER Different States have

different Governments, Everyone can celebrate it.

(*Interruptions*)

SHRI HARI KISHORE SINGH It should also be discussed. I would like to request Shri Chandra Shekhar, at least, not to go into it. It was not a national movement of the Congress (I) Party as it is being presented and observed by the Government. If there is any further dispute, we would say that an effort is being made to glorify such a leader who joined the movement most reluctantly.

MR SPEAKER Nothing should be done to minimise the glory of that Movement.

[*English*]

SHRI CHITTA BASU (Barasat) I also want to express my resentment and unhappiness over the manner in which the Golden Jubilee celebration of the great August Revolution has been observed.

[*Translation*]

MR SPEAKER Look, such a talk may undermine its dignity.

(*Interruptions*)

[*English*]

SHRI CHITTA BASU Please listen to me and then you can answer Sir.

SHRI SAIFUDDIN CHOUDHURY (Katwa) He belongs to Netaji Subhash Chandra Bose's party.

MR SPEAKER Yes, Netaji Subhash Chandra Bose is the respected leader of the country and his memory will be written in the golden letters.

SHRI E AHAMED (Manjeri) There is no mention of Maulana Mohammed Ali, Hakeem Ajmal Khan, Dr Faridi. They were also leaders of the freedom movement.

MR. SPEAKER: Do you want this kind of discussion to go on?

SHRICHITTA BASU: You cannot falsify the history. It is true and we admit that the AICC on the 8th of August, 1942 gave the call for a countrywide struggle for the liberation and independence of the country. Mahatma Gandhi gave a call to the people that the responsibility of every citizen of the country was "do or die". It is not Congressmen alone, but there are other political formations and groups who responded magnificently to the call of the nation. It was Forward Block, an illegal party, it was RSP, another important revolutionary group of our country and there were a number of revolutionary groups working in the country and the Communist Socialist Party under the leadership of Lok Nayak Jayaprakash Narain, which had a very prominent and a vital role to play. You should know that there were parallel Governments running in different parts of the country.

MR. SPEAKER: On that day I would have allowed you to make a long speech on the Resolution.

SHRI CHITTA BASU: I have got the privilege. I feel proud that Tamra Lipta was declared a free country under the leadership of one of the former members of the House, Satish Kumar Samanta, Ajay Kumar Mukhopadhyay and other revolutionary leaders and Congress leaders of course of undivided Bengal.

Therefore it is not the question as to who gave the call. It is not the question whether the call was given by the AICC. Ultimately history has proved that it was the movement which was launched by the masses and masses took the responsibility of properly launching it in the way they liked. As a matter of fact, the Congress did not provide leadership and that is my grievance. They gave the call but the Congress did not take the responsibility of coordinating the movement, of leading the movement to the logical conclusion. (Interruptions)

[Translation]

SHRI TARA CHAND KHANDELWAL (Chandni Chowk): Mr. Speaker, Sir, please hold a separate discussion on it. Others should also get an opportunity to express their views during the Zero Hour. It is not proper that only one hon. Member should take so much of time... (Interruptions)

SHRICHITTA BASU: Therefore, it would be the endeavour of this House that all these things should be borne in mind so that in the August Revolution, they can be remembered by the younger generation of our country in its proper perspective and in its proper way. Although very late, I think, the Government should take into account all these historical facets and see that it is really observed in a manner that the people can understand that it is a national festival and national responsibility discharged by the Congress.

[Translation]

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABIAZAD): Mr. Speaker, Sir, I do not want to go into the whole dispute but it is a matter of glory for the friends of my generation that we got this opportunity to observe the Golden Jubilee Celebration of the 'August Revolution'.

It has been said here that an effort was made by the Congress Party to distort the history. I would like to assure the leaders and the hon. Members that there is no question of distorting the history by the Government and the Congress Party. The history of the Congress party is 106-107 years old. The question of distorting its history also does not arise. Efforts were made to distort the history of the Congress party but it did not succeed. (Interruptions)

Mr. Speaker, Sir, we respect Gandhiji, Subhash Chandra Bose, Jai Prakash Narayan, Jawaharlal Nehru, Khan Abdul Gaffar Khan, Maulana Azad, Rajendra Prasad, Achut Patwardhan, Acharya Narendra Dev, Dr. Ram Manohar Lohia, Aruna Asaf Ali. (Interruptions)

SHRI KALKA DAS (Karol Bagh) Dr Ambedkar has also made contributions He has been forgotten

SHRIGHULAM NABI AZAD Please let me speak Mr Speaker, Sir, you can just imagine how several other names come up at my mention of some names It is a matter of pride for our country that so many names associated with the freedom struggle of India are coming up It can just be imagined how many more names will the Hon Prime Minister or any other hon Minister may mention if they do so (*Interruptions*)

SHRIRAM VILAS PASWAN (Rosera) He is trying to put a curtain on the wrongs

SHRI HARI KISHORE SINGH it is nothing (*Interruptions*)

SHRI TARA CHAND KHANDELWAL (Chandni Chowk) Sardar Patel's name has been neglected by the Congress Party right from the beginning (*Interruptions*)

SHRIGHULAM NABI AZAD Your party is new At least my teacher did not teach the history of this party to me (*Interruptions*)

Mr Speaker Sir, I have already made a submission that I would not like to go into this dispute We have a regard for the leaders who participated in the movements of 47, 42 or in the movements that took place before that Our Government and our Party respect them and will continue to respect them We will celebrate this function on behalf of the Government and on behalf of the Congress Party The Government will keep on celebrating it and nobody can stop it

[*English*]

SHRI A CHARLES (Trivandrum) Sir, yesterday, when the hon Minister for Welfare made a statement regarding non-implementation of the Mandal Commission Report, you were kind enough to give me a few minutes for a short intervention Sir, in the course of the intervention, the only point which I wanted to highlight was that all the controversy and delay in implementing the

Report of the Mandal Commission was because the then Government and the former Prime Minister did not include a list of community for which the reservation was eligible I made it very clear that the matter went to the court of law as there was no list of communities But, quite unfortunately, when Doordarshan had telecast the news at 10 30 PM, there was not even a mention about that, when my speech was reported All that was said was that I wanted the Government to prepare a list of communities including those communities that are omitted Sir, the whole text of my speech is here I never mentioned about any community that has to be included I only said that since there is no list and since there has been delay, the list has to be finalised

13.01 hrs.

[MR DEPUTY SPEAKER *in the Chair*]

Again, I am personally wounded seeing today's newspapers I am not accusing either the newspapers or the Government What I want to say now is they should convey the message which I had tried to convey Sir, one of the newspapers has said

" A Charles (Congress-I) accused the NF Government headed by Shri V P Singh of not including any of the tribal communities among the Christians in the reservation list "

But, Sir, there is no mention of Christians in my speech In another newspaper, it is said

"A Charles blamed the erstwhile V P Singh Government of not including Christian in the list of backward classes while accepting the Mandal Commission Report "

Sir, this is unfortunate Simply because I am a Christian they should not convey the message that I spoke for the Christians in regard to the implementation of the Mandal Commission Report Sir, I represent the

dignified people of Travandrum and whenever I speak in this august House, I speak with conviction and in good faith. I have no confusion about my honesty. If there is a detailed discussion on the Mandal Commission Report, I could expose as to who is responsible for the confusion. I can prove that there was political motivation when the orders were issued and that it was not for giving the benefit of reservation to the backward communities. Therefore, Sir, I would request you to convey the message of what I had said yesterday and I would appeal the fourth estate to go into my speech. I appeal to them to give the correct statement of what I have spoken yesterday in the House (*Interruptions*)

[*Translation*]

SHRI D J TANDEL (Daman and Diu) Mr Deputy Speaker, Sir, through you I would like to draw the attention of all M P s. The M P s belonging to all parties would listen to me. I have been elected from Daman and Diu. Earlier Daman, Diu and Goa constituted a single unit. After granting statehood to Goa, Territorial Council was formed in Daman. Earlier we elected M L A s to the Assembly. The Territorial Council has been set up four years ago.

Our Administration appoints the Territorial Council. There are 12 members of Daman in the Territorial Council, 8 members are Chairmen of Panchayats and one each from S C and S T, one woman member and one M P, in all there are 12 members. An incident took place on 18th June, 1991. Our Territorial Councillor, Shri Ram Bhai Patel belongs to an agriculturist family. He is very social. The Administrator appointed him as Chairman of the Council. But there has been no oath taking ceremony even after 11 months and our Home Minister would not go there on the Scheduled time. The Territorial Council of Daman could not be formed. But Territorial Council of Dadra and Nagar Haveli was set up. When territorial Council of Daman and Diu was formed, oath taking ceremony could not take place. Our hon. Minister of Home Affairs had made programme to preside over the oath taking ceremony on 31st July

and all were invited accordingly. But on 24th July (*Interruptions*) Shri Uttambhai H. Patel, Minister of State in the Ministry of Rural Development, who is sitting here, and others went to the hon. Minister of Home Affairs and complained against the appointment of Shri Ram Bhai as he belonged to Shri Devji Bhai group. When he was appointed Chairman in 1990, he was an Independent Member, where as he was the Chairman of Panchayat when he contested the elections during 1990. I was also elected as an M P in the elections held next time. I have been elected an M P for the second time. Some responsibilities and engagements are always there. Many people complained in the State Home Ministry and conspired that this M P was the man of Devji Bhai and demarked his removal immediately. And on 24th July, the orders were cancelled and he was removed. A great injustice has been done. It was done under the influence of false propaganda. Anything may happen tomorrow. Can you solve it today? The situation in Daman is such that for the first time a farmer's son got this office. The entire community and society are in favour of him. On 17th instant I gave notice to the Ministry of Home Affairs and the Administration to sit on fast in front of the office of Administration. I will sacrifice my life for the purpose of need arses (*Interruptions*)

SHRI ATAL BIHARI VAJPAYEE (Lucknow) Mr Deputy Speaker, Sir, today I met the hon. Speaker and sought his permission to place the facts regarding whatever has been said in the House. The matter relates to Daman and Diu. Since Daman and Diu is a Union Territory, the Ministry of Home Affairs is directly responsible for it. There is an Administrator. For the purpose of advising him, Territorial Council is constituted. The declaration of appointment has been made through Gazette. They have been informed. The implementation process was started. They were nominated as members of several committees, e.g., Red Cross Committee, Home Advisory Committee. It was decided that oath taking ceremony would take place later on. Its date was finalised as 31st July. The invitation cards were distributed. The concerned members were informed to come

on 31st July to witness the oath taking ceremony. But later on, the said ceremony was completed. Why it was cancelled? What is the reason behind insulting any citizen like this after his appointment?

SHRICHANDRA SHEKHAR What was the reason given?

SHRI ATAL BIHARI VAJPAYEE The reason is that Congress members met the Administrator and asked him to cancel his appointment as he seems to be associated with the Bharatiya Janata Party. Would anybody be insulted like this? Will the administration of Union Territory be run like this at the instance of the Central Government? If any consultation was to be made it should have been made much earlier. Was the appointment of Shri Patel necessary? But he is a respected citizen and Chairman of group of Gram Panchayats. He enjoys distinguished place in that particular territory. But it was not good to cancel the date of oath taking ceremony after distribution of invitation cards. You see the position of Government of India. The appointment was published in the Gazette of India. Anything is published in the Gazette of India. Who is responsible for it? What is the attitude of the Ministry of Home Affairs in dealing with Daman and Diu and what sense is there in treating a citizen of India like this? The government should come forward and give a statement and place all the facts before the House. I would advise my hon. colleague that there is no need to go on fast. We will set the Government right in this very House.

[English]

SHRI P M SAYEED (Lakshadweep) Sir, I come from such an area where there is a similar set up. Therefore, you may kindly give me two minutes to speak.

MR DEPUTY SPEAKER How are you concerned?

SHRI CHANDRA SHEKHAR (Ballia) Mr Deputy Speaker, Sir, the hon. Member has raised a point and hon. Atal ji has endorsed that point. It is a very shameful

incident. No Government can share this view. If a notification was there in the Gazette of Government of India and it was subsequently changed, I would say that either the Government has not mind or the Government is acting under extraneous influence. Both the things are serious enough to call for an explanation from the Government.

Union Territory is directly under the charge of the Home Ministry and the Government of India. No notification about the union territory can go into the Gazette without the consent and concurrence of the Home Minister. The Home Minister should explain what were the circumstances which led to this incident. No Home Minister can say that he appointed a person without having full knowledge about the man or that he did it under the influence of certain quarter. I do not know whether the man belongs to BJP or to the Janata Party, Janata Dal or to any other party, but if an honourable citizen has been appointed by the Government there should be very valid reasons to cancel that appointment. Under no other consideration, unless and until the man is lunatic or there is a charge of reason, the appointment can be cancelled. It is a very serious matter and I fully endorse the statement made by Atal Ji.

SHRI P M SAYEED Sir, I want to say something in this connection.

MR DEPUTY SPEAKER Nobody has dragged in your name.

SHRI P M SAYEED Sir, it is not my personal explanation that I am owing here. I just wanted to share the circumstances in which a situation like this has arisen. In Dadra-Nagar Haveli, Daman-Diu, Lakshadweep and Andaman there is one and the same pattern, that is a Pradesh Council is there.

Two years back similar elections were conducted in Lakshadweep. Candidates were finalised on the basis of the political parties and the House was constituted. Out of 21 members elected in Lakshadweep, 18

Members were elected under the Congress ticket and three under the Janata Dal. According to the regulation all the elected Members are known as Pradesh Council Members. Out of this, three Members are appointed by the Administrator as Counsellors. Their status is similar to that of the Deputy Minister in the State.

Now, what happens is this. According to the strength of the majority party, the Members are nominated by the Administrator. Here, three members were to be appointed. The Administrator wanted one Member to be appointed from the Janata Dal. I said, you do it at your peril. I will sit in Dharna in front of your Bungalow. Then, he said, according to the democratic norms, the majority must be appointed. Similar is the situation here also. The House must know all these things before you come to any explosive situation. Before knowing all these things, you should not condemn the Government. Suppose, if a notification had been issued, then, I would say, that was wrong. If the majority party happens to be the Congress or any other Party, do you expect some other Party Member to be nominated? I am not holding any brief for Congress party alone. Suppose, Janata Dal is in a majority, then what will happen? So, this is what had happened. Of course, I condemn it. Suppose, the Administrator notifies a person's name as a Counsellor, that was the mistake of the Administrator. For that act, he has to be hauled up and not the Government. So, Sir, before they know anything fully well, to condemn the Government is not good.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABIAZAD): We will ascertain the facts.

SHRI LAL K. ADVANI (Gandhi Nagar): We would like to have an explanation.

[Translation]

I would like that the Minister of Home Affairs should make a statement on the speech made by Shri P.M. Sayeed.

[English]

It may have relevance to Lakshadweep.

[Translation]

Prior to nomination, Shri P.M. Sayeed has asked him to nominate a particular person and not to nominate such and such persons. It is one kind of situation. I don't know whether any election has been held or not. Who is responsible for it? I only know that Shri Ramu Bhai Patel was appointed and it was notified in the Gazette. Later on, date of oath taking ceremony was announced seven days in advance, because four people visited the Ministry of Home affairs to change the Gazette. It is not tolerable. As has been said by Shri Chandra Shekhar...

[English]

Was it without application of mind.

[Translation]

If it was so it was wrong. But in this matter I would like to say that the Minister of Home Affairs should explain under which circumstances the appointment was cancelled. I realise that the plea made by the concerned M.P. is valid. The appointment of Shri Ramu Bhai Patel should remain as it is.

[English]

MR. DEPUTY-SPEAKER: Mr. Azad, do you want to say anything on this?

SHRI GHULAM NABI AZAD: I will take up this matter with the Home Minister.

MR. DEPUTY SPEAKER: Now, Message from Rajya Sabha.

13.17 hrs.

MESSAGE FROM RAJAYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules

of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 10th August, 1992, agreed without any amendment to the Capital Issues (Control) Repeal Bill, 1992, which was passed by the Lok Sabha at its sitting held on the 5th August, 1992

13.19 hrs

COMMITTEE OF PRIVILEGES

First Report

[English]

SHRI SHIV CHARAN MATHUR (Bhilwara) I beg to present the First Report (Hindi and English versions) of the Committee of Privileges

COMMITTEE ON GOVERNMENT
ASSURANCES

Sixth Report

[Translation]

DR LAXMINARAYAN PANDEYA (Mandsaur) I beg to present the Sixth Report (Hindi and English versions) of the Committee on Government Assurances

COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SITTINGS OF
THE HOUSE

Third Report

[English]

SHRI PROBIN DEKA (Mangaldor) I beg to present the Third Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House

13.20 hrs

MATTERS UNDER RULE 377

- (i) **Need to clear the proposals of Maharashtra Government for financing Cooperative Spinning Mills of that state**

[English]

SHRI ANANTRAO DESHMUKH (Washim) The Government of Maharashtra has sent proposals of 30 Cooperative spinning mills to the Union Government seeking assistance from financial institutions. If these projects are financed, they would provide employment to at least 30,000 persons in the State. The Union Government have not responded on this issue so far. Government of Kuwait have also given a positive indication for financing cooperative spinning units of Maharashtra. I therefore, request the Union Government to pursue this matter with the Government of Kuwait and clear the proposals of the State Government of Maharashtra.

- (ii) **Need to ensure employment opportunities for the education youths of Bolangir, Orissa**

SHRI SARAT CHANDRA PATTANAYAK (Bolangir) There is no major industry except an Ordnance Factory at Bolangir Parliamentary constituency. Despite the availability of natural resources there is no initiative taken by Central as well as State Governments to set up industry in this region. No scheme has been introduced so far to ensure employment to urban educated youths. Neither the District Industry Centre nor the financial institutions are providing techno-economic support to these youths to be self-reliant by setting up of small scale industries. Unless some drastic steps are taken, there is every possibility that the youths may be drifted away from mainstream of society.

I, therefore, urge the Central Government to take necessary steps for ensuring employment facilities to the

educated youths of Bolangir without further delay.

(iii) **Need to strengthen the Public Distribution System in hilly areas of Uttar Pradesh**

[*Translation*]

MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI (Garhwal): Mr. Deputy Speaker, Sir, all the hill districts in northern Uttar Pradesh have been covered under the new Public Distribution System. However, it is a matter of regret that despite this, the quantity of wheat and rice being supplied to the people has been restricted to 600 gms. only per unit.

Rain fed agriculture is the primary means of livelihood for the people of these hill areas. The agricultural production is not adequate to meet the needs of the people even for three months. Therefore, people will have to depend on Public Distribution System to fulfill their requirements of foodgrains. The Government should, therefore, take the following measures to strengthen the Public Distribution System in these areas:-

1. Separate quota of foodgrains from Central Pool should be allocated in accordance with the requirements of these districts.
2. The quota of rice should be increased to 6 kg and that of wheat to 8 kg per unit in these districts
3. Foodgrains should be supplied adequately as per requirements on a regular basis through the Food Corporation of India.
4. Keeping in view the geographical situation of the area more and more godowns of foodgrains should be constructed. Besides, foodgrains should be stored in large quantities in the existing godowns.

(iv) **Need to set up training Centres for Cottage Industries in Adivasi dominated areas of Bihar**

SHRI NITISH KUMAR (Barh): Mr. Deputy Speaker, Sir, there is wide spread discontent in Adivasi dominated backward areas of Bihar. Poverty led exploitation and lack of development projects is the root cause of this discontent. The Central Government had formed a committee to study the matter during the last several months and the Committee had also submitted its report on May 18, 1990. The State Government has also allocated about 25 per cent of the total budget allocation for the financial year 1992-93 for the development of this area. But the amount is very meagre. A proposal to connect Jamtara Dumka-Rampur Hat in Santhal Pargana and Ranji-Hazaribagh Giridih in Chhota Nagpur by railway lines is under consideration since long. It has not been approved so far. Therefore, through you, I would like to inform the Government that neither the soil of this area is fertile nor there are ample irrigation facilities. Hence, the Government should encourage setting up of cottage industries there. The Government should not only set up training centre for cottage industries but also provide financial assistance to the trained youth in order to provide job opportunities to them.

(v) **Need to protect and conserve ancient temples at Barasuaalo, in Dhenkanal district, Orissa**

[*English*]

SHRI K. P. SINGH DEO (Dhenkanal): The 13th Century temples of Kapilas; Kapileswar Mahadev at Barasuaalo, Astasambhu at Kulais; Ananta Sagan - the 27ft. sand stone reclining statue on the bed of Brahmani river in the district of Dhenkanal, are decaying, crumbling and are getting destroyed due to neglect and inadequate protection, restoration and repairs as well as absence of any conservation measures may be due to financial reasons. They are under the State Archaeological care at present.